

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 1242/2019

RAM MURTI & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 51742/2019 - EXEMPTION FROM FILING O.T.
IA No. 14635/2019 - EXEMPTION FROM FILING O.T.
IA No. 74190/2019 - EXEMPTION FROM FILING O.T.
IA No. 74189/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 51739/2019 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 17-06-2020 These matters were called on for hearing today.

For Appellant(s)

Mr Jitendra Singh, Adv.
Ms. Manju Jetley, AOR

For Respondent(s)

Mr. Krishnanand Pandeya, AOR

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent (State) duly represented and counter
affidavit has been filed.

Await original records from the High Court and Trial Court.
Issue D.O. letter again.

List again on 29.7.2020.

RAJIV KALRA
Registrar